GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO. †1990

ANSWERED ON 31ST JULY, 2025

FUNDS ALLOCATED UNDER FOOD PROCESSING SCHEMES IN HARYANA

†1990. SHRI SATPAL BRAHAMCHARI:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the funds allocated and utilized under the food processing schemes during the last five years in Haryana particularly in the Sonepat Lok Sabha Constituency, district-wise;
- (b) whether a major portion of the allocated funds has remained unutilized;
- (c) if so, the reasons therefor; and
- (d) the steps being taken by the Government to ensure utilization of funds and implementation of the schemes effectively?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) to (d): Ministry of Food Processing Industries (MoFPI) is implementing two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). Further, a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme is also being implemented by MoFPI. All these 3 schemes are being implemented by MoFPI across the country including all districts of Haryana.

District/State/UT-wise allocation of funds are not made under PMKSY and PLISFPI. However, under PMKSY, MoFPI has approved 47 food processing projects with total project cost of Rs 1398.43 crores and approved grant-in-aid of Rs 350.27 crores in the State of Haryana. Out of this, 22 food processing projects with total project cost of Rs 589.78 crores and approved grant-in-aid of Rs 147.56 crores are located in Sonepat district of Haryana. Under PLISFPI, MoFPI has approved proposals at 9 locations with committed investment of Rs 74.53 crores in the State of Haryana. Out of this, 4 projects with committed investment of Rs 19.9 crores are located in Sonepat district of Haryana.

The details of Centre share of funds released to Haryana under PMFME scheme since 2020-21 are as under-

(Rs in Crores)

State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
Haryana	3.23	3.98	5.46	11.25	25	25

State-wise fund allocation was initiated from FY 2024-25 onwards, and is subject to revision based on the expenditure incurred and committed liabilities of the State.

To ensure effective implementation of the schemes, MoFPI is consistently conducting virtual/ physical meetings with beneficiaries to assess the implementation of sanctioned projects and also regular monitoring is being done at State level.
